

Separate Ministry for Disaster Management

599. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any report on Disaster Management, which recommends separate Ministry for Disaster Management; and

(b) if so, Government's response thereto and the steps Government have so far taken or propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) The High Powered Committee on Disaster Management had *inter-alia* recommended that a separate Ministry of Disaster Management be set up for a sustained and focused effort in the area of disaster preparedness, mitigation and Management. After the Bhuj earthquake, the High Powered Committee was converted into the working Group of the National Committee on Disaster Management. The Working Group *inter-alia* recommended that the proposed National Disaster Management Authority should be a full-fledged Department in the Ministry of Home Affairs for effective and holistic management of disasters.

(b) The view taken in the Government is that it will not be appropriate to make the proposed Authority a separate Department as it will need to have close inter-linkages with the Ministry of Home Affairs; it will be headed by a Secretary/Special Secretary in the Ministry with representatives from concerned Ministries/Departments and will function under the overall supervision of Home Secretary.

Findings of Justice Nanavati Commission

600. SHRIMATI JAYA BACHCHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether justice Nanavati Commission appointed to probe the 1984 riots has submitted its report;

(b) if so, the details thereof; and

(c) the follow-up action Government propose to take on the findings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI S. REGUPATHY): (a) No, Madam.

(b) and (c) Do not arise.

Census figures of all Communities in the country

601. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Census Commission of India has submitted its report on the population of each community in the country;

(b) if so, the details thereof;

(c) whether the report contains the latest figures of each community of Jammu and Kashmir;

(d) if so, the details thereof;

(e) whether the population rate of migrants from Kashmir has decreased since 1990; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI MANIKRAO GAVIT): (a) and (b) Yes, Sir. A Report on religion data based on census 2001 was released on 6th September, 2004. The Report contains religious community-wise population data and also of religion and its cross classification with other characteristics such as child population, literacy, workers and their categories.

(c) Yes, Sir.

(d) The figures of six main religious communities in Jammu and Kashmir are as under:

Hindus	:	30,05,349
Muslims	:	67,93,240
Christians	:	20,299
Sikhs	:	2,07,154
Buddhists	:	1,13,787
Jains	:	2,518